

## Statement

*Details of Firing and Casualty at the Indo-Pak Border in J&K during May to October, 1997*

Sector	No. of incidents	Army		BSF		Civilians	
		K	W	K	W	K	W
Siachen Glacier	171	2	21	-	-	-	-
LOC	1618	11	44	-	3	24	35
IB	147	-	11	-	4	8	15
<b>Total</b>	<b>1936</b>	<b>13</b>	<b>76</b>	<b>-</b>	<b>7</b>	<b>32</b>	<b>50</b>

K : Killed  
W : Wounded

LOC : Line of Control  
IB : International Border

*[Translation]***Out of Order Telephone Exchanges**

\*62. SHRI VISHVESHWAR BHAGAT:

DR. ARVIND SHARMA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether most of the telephone exchanges installed in rural areas in the country have been out of order for the last six months;

(b) if so, the details thereof State-wise;

(c) whether it is causing a loss of crores of rupees;

(d) the details of schemes formulated for the proper maintenance of telephone exchanges before the installation of telephone connections and the reasons for not implementing them;

(e) whether many officials have been found guilty in this regard; and

(f) if so, the action taken or proposed to be taken by the Government against them?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) to (c) No Sir. Most of the telephone exchanges installed in rural areas employ the latest digital switching technology. They are quite reliable and working satisfactorily. However, whenever specific instances of non-

functioning of rural exchanges are brought to the Government's notice, Government looks into the matter, and initiates remedial action whenever necessary.

(d) to (f) Detailed instructions have been issued for proper maintenance of telephone exchanges, particularly the ones working in rural areas. All exchanges are acceptance tested by a specialised organisations of the Department. Instructions for proper maintenance are followed by the field units. Appropriate action is taken if any official is found negligent.

**Irrigation Capacity**

\*63. DR. SATYANARAYAN JATIA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of increase in irrigation capacity during the last three years, State-wise;

(b) the details of expenditure incurred on the Narmada Sagar Dam under construction on the Narmada river in Madhya Pradesh during the said persist year-wise;

(c) by what time Madhya Pradesh will be able to utilise the water made available from Narmada river under the arbitration award for generating power and increasing the irrigation capability; and

(d) the details of action plan worked out for the purpose and target fixed for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) The State-wise details of increase in irrigation capacity during the last three years are as under: